

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated : 13<sup>th</sup> October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Tata Power Delhi Distribution Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur, Mr. Vishal Anand,  
Mr. Rahul Kinra and Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Pradeep Misra and Mr. Manoj Kumar  
Sharma

ORDER

Post the matter on 17<sup>th</sup> November, 2014 for hearing.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Sh/Jps*